

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 24th of July, 2024

NO. HC.VII-133(Pt-I)/2014/6135 /A #### The Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers to attend a National Conference on the "**Landscape of Technology in Courts in India and the Way Forward**" on 10th & 11th of August, 2024 at Chandigarh Judicial Academy, Chandigarh.

Sl.No.	Name & Designation of the Officer	Mobile No.	Email ID
1.	Shri Debasish Kashyap, Joint Registrar-cum-CPC, Principal Seat, Gauhati High Court	9864568701	debasishkashyap@gmail.com
2.	Shri Atoka Achumi, Joint Registrar-cum-CPC, Kohima Bench, Gauhati High Court	9856471521	josh.ezra@gmail.com
3.	Shri Laldinpuia Tlau, Joint Registrar-cum-CPC, Aizawl Bench, Gauhati High Court	8974213397	madinatlau78@gmail.com
4.	Shri Tailang Laji, Joint Registrar-cum-CPC, Itanagar Bench, Gauhati High Court	9402038754	tailanglaji@gmail.com

By order,
Sd/- S.Dhar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-133(Pt-I)/2014/ 6136 /A, Dated 24-07-2024

Copy for information & necessary action to:

1. The Registrar General, Punjab & Haryana High Court, Chandigarh.
Email Id. reggen@aij.gov.in .
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.

4. The Secretary to the Govt of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

[The Officer is placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the training period & (b) she will be entitled T.A. & D.A. as admissible under the Rules].

7. The Principal Accountant General (A&E), Nagaland, Kohima/Mizoram,Aizawl/ Arunachal Pradesh, Itanagar, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].

8. The Registrar (Vig./Admn./Estt.i/c),Gauhati High Court,Guwahati.
9. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Yupia.

(He/She is requested to inform the Judicial Officer of his/her State about this Notification).

11. Shri Debasish Kashyap,Joint Registrar-cum-CPC, Principal Seat ,Gauhati High Court.
12. Shri Atoka Achumi,Joint Registrar-cum-CPC, Kohima Bench ,Gauhati High Court.
13. Shri Laldinpuia Tlau, Joint Registrar-cum-CPC, Aizawl Bench, Gauhati High Court.
14. Shri Tailang Laji, Joint Registrar-cum-CPC, Itanagar Bench, Gauhati High Court.

15. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).